

**Annexure 8**  
**List of Operational Creditors (Other than Workmen, Employees & Government Dues)**

Name of the corporate debtor: JBM HOMES PRIVATE LIMITED; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 06-03-2025; Name of IP: Mr. Anil kumar Khicha; Process Number: 1; Last 5 digit of registration number: 140745														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount Covered by guarantee	Whether related Party?						% of Voting Share in SCC admitted
1	Ram Ratna Infrastructure Pvt Ltd	05-10-2023	14,29,016	12,12,438	Supplier	-	-	No	0.066%	-	-	2,16,578	-	
2	Prerna Enterprises	07-10-2023	4,30,380	4,30,380	Supplier	-	-	No	0.023%	-	-	-	-	
3	Kamlesh Greencrete Pvt Ltd	10-10-2023	2,23,097	1,31,315	Supplier	-	-	No	0.007%	-	-	91,782	-	
4	Phenix Fire Protection Systems Private Limited	10-10-2023	1,77,485	1,26,331	Supplier	-	-	No	0.007%	-	-	51,154	-	
5	Green Fenster Industries	11-10-2023	1,81,516	1,81,516	Supplier	-	-	No	0.010%	-	-	-	-	
6	G.K All Fabs	11-10-2023	81,54,001	-	Supplier	-	-	No	0.000%	-	-	81,54,001	-	
7	Bharatham Stores	11-10-2023	8,70,021	8,70,021	Supplier	-	-	No	0.047%	-	-	-	-	
8	Green Earth Systems Private Limited	12-10-2023	4,20,187	4,20,187	Supplier	-	-	No	0.023%	-	-	-	-	
9	Sree Rathna Plumbing and Sanitary Works	12-10-2023	59,36,000	-	Supplier	-	-	No	0.000%	-	-	59,36,000	-	
10	JBM Shelters Pvt Ltd	12-10-2023	8,03,19,000	7,43,65,500	Supplier	-	-	Yes	0.000%	-	-	59,53,500	-	Note 1
11	Kausi Technical Service Pvt Ltd	CIRP Claim	3,79,000	-	Supplier	-	-	No	0.000%	-	-	3,79,000	-	Note 2
12	Dhanakoti Poonagavanam - Prop of Yugesh Interior & Exterior	CIRP Claim	33,55,391	-	Supplier	-	-	No	0.000%	-	-	33,55,391	-	Note 2
13	Haley Consumer Products Pvt Ltd	CIRP Claim	4,424	-	Supplier	-	-	Yes	0.000%	-	-	4,424	-	Note 1 & 2
14	K.M Sons	CIRP Claim	40,000	40,000	Supplier	-	-	No	0.002%	-	-	-	-	Note 2
15	Sri Murugan Wires and Cables Pvt Ltd	CIRP Claim	50,000	50,000	Supplier	-	-	No	0.003%	-	-	-	-	Note 2
16	Harikrishnan L	CIRP Claim	3,05,173	1,36,248	Supplier	-	-	No	0.007%	-	-	1,68,925	-	Note 2
17	Surya Electricals and Electronics	CIRP Claim	51,920	34,613	Supplier	-	-	No	0.002%	-	-	17,307	-	Note 2
18	Goodwud international	CIRP Claim	22,57,841	22,57,841	Supplier	-	-	No	0.122%	-	-	-	-	Note 2
19	Esun UPVC Windows solutions	CIRP Claim	51,980	51,980	Supplier	-	-	No	0.003%	-	-	-	-	Note 2
20	Saraswati Saw Mill	CIRP Claim	36,520	36,520	Supplier	-	-	No	0.002%	-	-	-	-	Note 2 & 3
	TOTAL		10,46,72,952	8,03,44,890					0.324%			2,43,28,062	-	-

**Notes:**

- The rejected portion of their claim will be treated as CIRP cost.
- The Liquidator reviewed the claim forms received from the Resolution Professional which were submitted during the CIRP period. These claims are not figuring in the list of creditors filed by the RP with the Insolvency and Bankruptcy Board of India (IBBI) and these claimants have also not submitted their claims during the liquidation process. The liquidator has sent emails to all these claimants advising them to submit the necessary documents to substantiate their claim. The Liquidator then adjudicated these claims based on documents submitted by them and also based on the available documents submitted during CIRP. Further, as the Resolution Professional has not shared the date of receipt of claim forms, the liquidator was unable to capture the date of receipt of the same in the relevant column.
- The Liquidator has not received the claim form submitted during the CIRP with the Resolutions Professional, However, the claim has been considered by verifying the list of Creditors filed with the IBBI by Resolution Professional during CIRP period.